

CCP 332/00034/15
In O.A. 111/2007

19.08.2015

Hon'ble Mr. Navneet Kumar, Member (J),
Hon'ble Mr. U.K. Bansal, Member (A).

Sri Praveen Kumar, learned counsel for the applicant is
on adjournment.

List this case on 23.09.2015.

JNS

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Member (A)

U.K. Bansal
Member (J)

C.C.P.No.34/2015
In
O.A.No.111/2007

23.09.2015. ✓

App: Sri Praveen Kumar, learned counsel for the applicant.

Resp: Sri B.B. Tripathi holding brief for Sri S. Verma, learned counsel
for the respondents.

Learned counsel for the applicant fairly submits that the order of
the Tribunal has already been complied with and the respondents have
corrected the seniority of the applicant and also assigned him seniority at
the place on which the applicant is entitled.

Under such circumstances, the order of the Tribunal has fully been
complied with and there is no willful disobedience on the part of the
respondents as such, the CCP stands dismissed and notices issued to the
respondents' stands discharged.

J Ch
(Ms. Jayati Chandra)
Member (A)

Navneet Kumar
(Navneet Kumar)
Member (J)

OK
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for
29.9.15